## **GOVERNMENT OF INDIA**

### MINISTRY OFHOUSING AND URBAN POVERTY ALLEVIATION

## **RAJYA SABHA**

## QUESTION NO19.11.2009

#### **ANSWERED ON**

#### HOUSES FOR SLUM DWELLERS AND HOMELESS PEOPLE IN ORISSA

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Shri Rama Chandra Khuntia

Will the Minister of COALCOALEXTERNAL AFFAIRSHOUSING AND URBAN POVERTY ALLEVIATION be pleased to state :-

(a) The total number of houses that have been allotted to Orissa to different municipality in 2006, 2007, 2008 and 2009; the details and the percentage of Central Government contribution; and

(b) whether Orissa State Government has given the details of total requirement of houses for slum dwelling people of Orissa; if so, by when all slum dwellers and homeless people of urban Orissa could get their house under Rajiv Gandhi Awas Yojana?

# ANSWER

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION

(KUMARI SELJA)

(a): Total 6 projects under the Sub-Mission Basic Services to the Urban Poor (BSUP) and 31 projects under Integrated Housing and Slum Development Programme (IHSDP) components of the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) have been approved for construction/upgradation of 2508 and 12593 houses respectively for the State of Orissa. Year-wise and Town-wise details are annexed. The percentage of contribution of Central Government is 80% for all cities and towns.

(b): No, Madam. Government of Orissa has not given the details of the total requirement of houses for slum dwellers.